der sub-seciion (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Nineteenth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
 [Placed *In* the Library. See No. LT—7283/83 for (i) and (ii)].
 - (ii) (a) Twenty-ninth Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1982-83, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon
- (b) Statement by Government accepting the above Report. [Placed i_n the Library. See No. LT—7282/83 for (i) and (ii)].
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under sub-section (3) of section 14 of the Territorial Army Act, 1948, together with Explanatory Memorandum on the Notifications:—
 - (i) S.R.O. No 55, dated the 7th March, 1981, publishing the Territorial Army (Amendment) Rules, 1981.
- (ii) S.R.O. No. 168, dated the 20th June 1981, publishing the Territorial Army (2nd Amendment) Rules, 1981.
- (iii) S.R.O. No. 192, dated the llth July, 1981 publishing the Territorial Army (3rd Amendment) Rules, 1981.

[Placed in the Library. See No. LT—7474/83 for (i) to (iii)].

- I. Report and Accounts (1982-83) of the Indian Institute of Astrophysics, Bangalore and related paper.
- II.Report and Accounts (1982-83) of the Indian Institute of Tropical Meteorology, Pune and related paper.

III. Report and Accounts (1982-83) of the Institute of Geomagnetism, Bombay and related paper.

THE DEPUTY MINISTER IN THE MINISTRY OP TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

- (i) Annual Report and Accounts of the Indian Institute of Astrophysics. Bangalore, for the year 1982-83, together with the Auditors' Report on the Accounts. [Placed in the Library. See No. LT—7285/83].
- (ii) Annual Report and Accounts of the Indian Institute of Tropical Meteorology, Pune, for the year 1982-83, together with the Auditors' Report on the Accounts. [Placed in the Library. See No. LT—7284/83].
- (iii) Annual Report and Accounts of the Indian Institute of Tropical tism, Bombay, for the year 1982-83, together with the Auditors Report on the Accounts. [Placed in the Library. See No. LT—7286/83].

Indian Airlines Employees' Provideat Fund (Amendment) Regulations, 1983

SHRI ASHOK GEHLOT: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Indian Airlines Notification No. A.V. 19012/2/83-AC. dated the 24th September, 1983, publishing the Indian Airlines Employees' Provident Fund (Amendment) Regulations, 1983, under sub-section (4) of section 45 of the Air Corporations Act, 1953, together with an Explanatory Note on the Notification. [Placed ini the Library. See No. LT 7558/83].